

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3740

ANSWERED ON:12.08.2015

Affidavits on Course Programme

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has directed different universities that have not filed the affidavits on course programmes to stop the distance education programmes;
- (b) if so, the details thereof;
- (c) whether several universities have been served notice as per this direction and if so, the details thereof; and
- (d) the status of students who have already been enrolled in such universities?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a), (b) & (c): No, Madam. As per the information furnished by University Grants Commission (UGC), the Commission has requested all the Universities/Institutions which are running distance education courses/programmes for submission of an affidavit from them to ensure abiding of all the terms & conditions as envisaged by it for the purpose of maintaining the standards and quality in imparting education through Open & Distance Learning (ODL) mode for continuation of the recognition of the various courses/programmes during the current academic session 2015-16.

(d): The UGC has further stated that as soon as the affidavit is received from such Universities/Institutions, the same shall be processed on priority to avoid any inconvenience to the students for granting recognition to the various courses/programmes during the current academic session 2015-16. The names of the Universities/Institutions which have been given recognition for the academic year 2015-16 have been uploaded on UGC website (www.ugc.ac.in).
